

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 21/BB/2018	-	For compliance of office objections raised by Registry	252(3)	M/s Ceeriyaa Project Pvt Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

Matter is listed today for 2<sup>nd</sup> time for compliance of objections raised by the registry. No representation for Petitioner/Operational Creditor. List it finally on 16/02/2018.

  
**Member (T)**

  
**Member (J)**